

Transgender persons in workforce

2322. PROF. M.V. RAJEEV GOWDA: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) the number of transgender employees in formal sector of the economy;
- (b) whether the Ministry has taken any initiative to assist in the inclusion of transgender persons in the workforce of the country;
- (c) if so, the details thereof; and
- (d) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI BANDARU DATTATREYA): (a) According to the survey results of Labour Bureau, during 2015-16 Worker Population Ratio (WPR) for employment in all sectors based on Usual Status (UPSS) basis is given below:

(in per cent)

Sector	All India			
	Male	Female	Transgender	Person
Rural	75.7	30.2	51.9	53.9
Urban	67.1	14.8	36.9	41.8
Rural + Urban	73.3	25.8	47.2	50.5

(b) to (d) In pursuance to the judgement of the Supreme Court, April 2014, Government has taken various steps for assisting inclusion of transgenders in the workforce. The Transgender Persons (Protection of Rights) Bill, 2016 has been drafted to evolve a mechanism for the social, economic and educational empowerment of transgenders. The Ministry has issued instruction to all Employment Exchanges for registration of transgenders. The Ministry is also implementing the National Career Service Project (NCSP) for transforming the employment services in the country using technology to bring more employment opportunities to jobseekers which also facilitates registration of transgenders.

Pending cases in labour courts

2323. SHRI TIRUCHI SIVA: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) the State-wise details of the number of labour courts and tribunals set up in the last three years and in the current year;